

RESTRICTION ON MOVEMENTS OF INDIVIDUALS

Panaji: [June 23](#), 2020
Asadha 2, 1942

The District Magistrate, North under section 144 of the code of Criminal Procedure 1973 has imposed restriction or ban on movements of all individuals for all non-essential activities and all shops, establishment except essential between 9.00 p.m to 5.00 a.m. in North Goa District.

Similarly, restrictions are imposed on hotels except those permitted by the Department of Tourism, gymnasium, auditoriums, community halls, assembly halls and similar places, bars, schools, colleges, educational, training, coaching institutions, cinema halls, theatres, swimming pools, social, political, entertainment, academic, cultural, religious functions and other large congregations, casinos, river cruises, multiplexes, consumption of liquor in public places, entertainment parks, pa, massage parlours and sale and consumption of pan, gutkha and tobacco in public places.

DI/NB/PN/NP/AN/2020/130

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DIRECTORATE OF INFORMATION AND PUBLICITY.
THIRD FLOOR,UDYOG BHAVAN,
NEAR AZAD MAIDAN, PANAJI GOA